

GOVERNMENT OF INDIA

MINISTRY OF FINANCE

RAJYA SABHA

QUESTION NO 09.11.2010

ANSWERED ON

RENOVATION OF BANK BRANCHES OF PUNJAB AND SIND BANK .

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Shri Parvez Hashmi

Will the Minister of COALCOALCOALCOALFINANCE be pleased to state :-

- (a) whether the Punjab and Sind Bank is renovating its branches;
- (b) whether the work is being allotted to approved vendors;
- (c) if not, how the payments are being made to the non-approved vendors;
- (d) how much amount has been paid to them; and
- (e) the authority which has cleared the bills?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI NAMO NARAIN MEENA)

(a):- Punjab & Sind Bank has reported that being a commercial organization, the ambience at the branches is required to be customer-oriented and necessary renovations are made from time to time as per need based requirement at each branch.

(b) to (e): The Bank has further reported that wherever the approved panel of vendors exists, the job is allotted to them and wherever there is no approved panel, the work is allotted by calling the quotations/ open tender and payments are made accordingly.

Bills are cleared by the officials of the Bank as per the delegation of powers approved by the Board of the Bank.